



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
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GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka, दिल्ली/Delhi,

भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@gov.in

वेबसाइट / Website: www.ipindia.gov.in

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PUBLIC NOTICE

Subject: Extension of Time for Completion of Mandatory e-KYC up to 31.08.2026

The Office of the Controller General of Patents, Designs and Trade Marks (CGPDTM) has been receiving representations and queries from stakeholders regarding the mandatory e-KYC process.

In view of the encouraging participation and the valuable feedback received from stakeholders during the Open House Session held on **04.08.2026**, and with a view to facilitating wider stakeholder participation and ensuring smooth completion of the mandatory e-KYC process, it has been decided to extend the last date for completion of the mandatory e-KYC from **09.08.2026** to **31.08.2026**.

Accordingly, all stakeholders who have not yet completed the mandatory e-KYC are advised to do so on or before **31.08.2026** to avoid any inconvenience or disruption in availing the services of the Intellectual Property Office.

In case of any technical issues or queries relating to the e-KYC process, stakeholders may write at support.ipo@gov.in, patentagent-ipo@gov.in and trademarkagent-tmr@gov.in for assistance.

The cooperation of all stakeholders in completing the mandatory e-KYC process within the extended timeline is earnestly solicited.

A separate open house session to address any technical difficulties encountered by stakeholders during the e-KYC process will be announced shortly.

Sd/-

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